CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

OA No. 060/176/2019 MA No. 060/2049/2019

Chandigarh, this the 19th day of December, 2019

CORAM: HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Bindu Rani, aged 31 years, D/o Sh. Raj Singh R/o House No. 94, 1st Floor, Village Sarangpur, U.T. Chandigarh, Near Gurudwara-160 014.

.....Applicant

BY ADVOCATE: Sh. Sandeep Siwatch

VERSUS

- 1. Union Territory of Chandigarh through its Education Secretary, Secretariat, Sector 9, Chandigarh-160 009.
- 2. Director of Higher Education, U.T. Secretariat, Sector 9, Chandigarh 160 009.
- 3. Director of Public Instruction (Colleges), U.T. Secretariat, Sector 9, Chandigarh-160 009.
- 4. Post Graduate Govt. College, Sector 11, Chandigarh through its Principal, Chandigarh-160 011.
- 5. Ms. Parminder Kaur, working as Resource Person (English), Post Graduate Govt. College, Sector 11, Chandigarh-160 011.

.....Respondents

ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

- 1. MA No. 060/2049/2019 has been moved by the applicant seeking permission to withdraw the instant Original Application on the ground that he does not wish to pursue the same.
- 2. Issue notice to the counsel opposite.



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3. Sh. Vinay Gupta, Advocate appears and accepts notice on the behalf of the respondents. He does not raise any objection to the allowance of the MA.

- 4. Considering the averment made in the application, the MA is allowed. The hearing of the matter is preponed and case is taken up today itself. MA stands disposed of, accordingly.
- 5. O.A shall stand dismissed as withdrawn.

(SANJEEV KAUSHIK) MEMBER (J)

Dated: 19.12.2019

